F.No. 03/02/2012/QAS/FSSAI
Food Safety and Standard Authority of India,
(Ministry of Health and Family Welfare)
3rd Floor FDA Bhawan, Kotla Road,
New Delhi-110002

ORDER

Dated: 24th July, 2012

In continuation of earlier extension of time period regarding the proviso to regulation 1.1.2 of Food Safety and Standard (Food Products Standards and Food Additives ) Regulation 2011 through Corrigendum issued vide F.NO.5/1505/30/2012 dated 3rd February, 2012 the undersigned is directed to convey that the compliance by the Food Business Operator towards standards given in aforesaid regulations which are at variance with any of the provision of the licenses already granted is further extended for another six months or till further orders whichever is earlier.

This issue with approval of the competent authority

(Dr. Dhir Singh)
Director, (QA & S)
FSSAI